ELECTION MATTER
MOST IMMEDIATE

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

47 B, North Block, New Delhi – 110 001
Dated, the 07th November, 2019

To
All Chief Commissioners/ Directors General in CBIC.

Subject:- General Election to Legislative Assembly of Jharkhand, 2019 – Monitoring and facilitation of seizure of suspicious cash, illicit liquor, drugs/narcotics, freebies and smuggled goods etc. – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 76/ECI/INST/FUNC/EEM/EEPS/2019/Vol.IX/952 dated 30.10.2019 received from Shri Vikram Batra, Director, Election Commission of India on the subject mentioned above.

2. As desired by the Election Commission, you are requested to take pro-active measures to check the movement of contraband, narcotics and smuggled goods during election period and share information regarding generation of unaccounted income from such activities with the Income Tax Department. A list of Nodal Officers of all organisations involved in expenditure monitoring is enclosed with the aforesaid Commission’s letter. Any information regarding movement of smuggled/contraband goods, narcotics etc. during election may be shared with the Nodal Officer of the appropriate agency.

Encl. As above (03 pages).

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. 2309 5529

Copy to:-

1) Shri Vikram Batra, Director, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi – 110 001, for information w.r.t. the Commission’s letter referred above.

2) The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC with TICKER.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 76/ECI/INST/FUNC/EEM/EEPS/2019/Vol. IX

To
The Chairman,
Central Board of Indirect Taxes & Custom,
North Block,
New Delhi-110001.

Dated: 30th October, 2019

Subject:-General Election to Legislative Assembly of Jharkhand, 2019-Monitoring and facilitation of seizure of suspicious cash, illicit liquor, drugs/narcotics, freebies and smuggled goods etc.-Reg.

Sir,

I am directed to state that General Election to Legislative Assembly of Jharkhand, 2019 is to be announced by the Commission shortly. In this connection, the Commission hereby requisitions the services of Central Board of Indirect Taxes & Custom under Article 324 of the Constitution of India, in order to curb the menace of money power during the upcoming election. The Commission has issued exhaustive instructions on Election Expenditure Monitoring for the forthcoming General Election to Legislative Assembly of Jharkhand, 2019 and has taken several measures to control the menace of money power during election. Among other things, Flying Squads and Static Surveillance Teams have been formed in the constituencies to seize unaccounted money, illicit liquor, drugs/narcotics, freebies, smuggled goods and other illicit articles which are likely to be used to lure the voters during currency of election. The Commission apprehends that miscreants may use smuggled/contraband goods, narcotics during the election thereby vitiating the level playing field and hampering the conduct of a free, fair and credible election.

2. It is, therefore, desirable that CBIC takes pro-active measures to check the movement of contraband, narcotics and smuggled goods during election period and share information regarding generation of unaccounted income from such activities with the Income Tax Department.

3. A list of Nodal Officers of all organisations involved in expenditure monitoring is enclosed. Any information regarding movement of smuggled/contraband goods, narcotics etc. during election may be shared with the Nodal Officer of the appropriate agency.

4. All instructions issued in this regard may be endorsed to the Commission.

Yours faithfully,

(VIKRAM BATRA)
DIRECTOR
Copy forwarded to:

1. The Chief Electoral Officer, Jharkhand, Ranchi. (By Speed Post/e-mail)

2. The Director General of Income Tax (Inv.), C. R. Building, 3rd Floor, Birchand Patel Marg, Patna-800001, Bihar. (By Speed Post/e-mail)

(VIKRAM BATRA)
DIRECTOR

(Hindi version follows)
<table>
<thead>
<tr>
<th>Sl. No</th>
<th>Name</th>
<th>Designation</th>
<th>Mobile No.</th>
<th>E-mail ID</th>
<th>Office of Post Office, Ranchi</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sh. K. N. Sharma, IAS, IPS, Dg.</td>
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<tr>
<td>3</td>
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<td>Ex-sr. Commissioner</td>
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<td>6</td>
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<td>8</td>
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<td>10</td>
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